## GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.1923 ANSWERED ON 09.12.2021

## **ELECTRICITY AMENDMENT BILL**

1923. SHRI V.K.SREEKANDAN:

**SHRIMATI KAVITHA MALOTHU:** 

DR. G. RANJITH REDDY:

SHRI VENKATESH NETHA BORLAKUNTA:

SHRI PASUNOORI DAYAKAR:

**Will the Minister of POWER** 

be pleased to state:

- (a) whether the Government proposes to bring in a legislation on Electricity (Amendment) Bill, 2021 and if so, the details thereof;
- (b) whether the said Bill will pave way for the entry of profit oriented private players into the power distribution sector and if so, the details thereof;
- (c) whether many State Governments have made objection to the said proposed bill and if so, the details thereof;
- (d) whether any consultations with the States have been held;
- (e) if so, the details thereof along with the outcome of such consultations, Statewise;
- (f) whether the Government is insisting to de-licence power distributing companies when States are opposing the move; and
- (g) if so, the details thereof?

## ANSWER

## THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (g): The condition of most of the State Government owned Distribution companies is a matter of grave concern. Their AT&C losses at the end of 2019-20 range from an average of 21% to a maximum of 60.16 %. The gap between Average Cost of Supply (ACS) and Average Revenue Realized (ARR) excluding Regulatory Assets and Ujwal DISCOM Assurance Yojana (UDAY) grants averages 60 paise per Unit in 2019-20 and the Accumulated losses of all DISCOMs in the country by 2019-20 have risen to Rs.5,07,416 crore. DISCOMs have not been able to pay the Generation Companies for the power procured, and the Outstanding payments to Generation Companies is estimated to be in excess of Rs.1,56,000 crore. The Outstanding dues to Renewable Generators are around 11 months of revenues. Therefore, reforms have been deliberated upon in consultation with the States and all Stakeholders. No final decisions have been arrived at so far.

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